SHRI K. MOHANAN: There are contradictory reports. Even a Member of your Party has said this. (*Interruptions*) what cap I do? I have no statement before me. There is no authentic report before me. That is why, I ani raising this question.

SHRI KALADI ARUNA *alias* V. ARUNACHALAM: Government have accepted the letters. They have not raised any doubts. Why should you raise any doubts?

SHRI K. MOHANAN: Even now, there are contradictory reports. Your Party Member has raised this question. (*Interruptions*)

THE DEPUTY CHAIRMAN: Mr. Arunaehalarn,' you can have your say. Let him make his observations.

SHRI K. MOHANAN: Madam, we all prey for the speedy recovery of Mr. Ramachandran and his return to India, immediately. But nobody knows how much more time it will take. Accoi-ding to newspaper reports, he is coming back to India on the 4th February.. Even now, we have no authentic statement or report from the Government side. I am very happy to see him in a good condition. But contradictory reports are there even on this account. The people of this country, especially the people of Tamil Nadu, are doubtful about his present condition. There is a feeling among the people in Tamil Nadu that the authorities in Tamil are deliberately trying to conceal something from them. Therefore, I would appeal to the Government to come out with an authentic statement regarding his present condition.

Madam, we have our great regards' for Dr. MGR. At the same time, we have our great regard, honour and respect for our Constitution. The present position in Tamil Nadu is an abuse against the people of the State, the Parliamentary system in this country and. even our Constitution. We should not allow it to become a precedent or convention in this coun-

try. I would, hence, urge the Government to act immediately and instal a new Ministry in Trinil Natu on the basis of the verdict of the people without further delay.

## REFERENCE TO THE REPORTED POSSIBILITY OF GAS LEAKAGE IN THE NATIONAL SILICON PLANT AT BARODA

PROF. C. LAKSHMANNA (Andhes Pradouli): Madam Deputy in rman; I would like to draw the attention of the House to a very important latter The shock of the gas leakens at Bhopal has hardly died. Now we get report that similar things me limely to happen alsowhere. I am referring to the Baroda plant. National Silicon factory. I understaint that an agreement has already been littued and this Baroda plant is likely to use the obsolete technology supplied by one M/s Hemiock Company, Chylansly. I do not have any other access to the report and therefore I have to desend upon the newspaper report. It is for the Government to say whether the newspaper report a currect or not. Anyhow, there are two sides of the Essen. One is that thus obsolete technology may have dateterious effect on the people living in Barada, Secondly, in our card quantry mother consum has developed a technology which is more + "table The technology has been developed by Mis Mettur Chemicals. Not only in terms of the danger that is there by the use of the charlete technology of a foreign fifm but even in turns of the product there is a dispute. This Metter Chemicals is producing the required amount of the product which is used in India today. If this Baroda plant is allowed to have its own say, it will be surplus for which there will be no market. Also the product produced by the Indian firm will have a favourable cost benefit analysis. After using the obsolete technology with which the Government have entered into an agreement with a foreign firm the prize of the product produced by this new firm will be higher

## [Prof. C Lakshmanna]

by about six-fold. While the world price will be about Rs. 225 per kg., the product of this company will cost about Rs. 1200 per kg. Therefore, either from the cost point of view or from the safety point of view, this is not suitable. After using obsolete technology it will take them about 3 years to expand by which time the patent life of the technology will be over and that too will become detrimental to the health of the people of Baroda.

Therefore, I plead with the Government to look into this problem very seriously so that such a tragedy does not recur in Baroda. One may say that the things have always been looked into but see what happened in Madhya Pradesh Assembly when the issue was raised, an effort was made to sidetrack the issue and ultimately thousands of people had to pay the penalty by losing their lives. This is all due to the mistake committed by the bureaucracy, by the Government.

Therefore, I request the Government to look into this matter carefully and see that a similar tragedy does not befall again as it happened in the case of Bhopal.

## REFERENCE TO THE REPORTED SHORTAGE OF COOKING GAS CYLINDERS IN DEIHI

श्रो शमीम शहनद सिददीकी (दिल्ली) : डिप्टी चेयरमैन साहिबा, मैं ग्रापके माध्य से पेट्रोलियम मिनिस्टर साहब का ध्यान दिलाना चाहता हं कि गुजिस्ता दो-तीन महीनों से दिल्ली के ग्रंदर गैस की मार्टेज है और उस मार्टेज की वजह से लोगों को काफी परेशानी हैं क्योंकि जिन लोगों को गैस कनेक्शन मिलते हैं, उनको न तो कोयला मिलता है और न ही मिट्टी का तेल मिलता है ग्रौर खास तौर से पिछले 15 रोज से तो यह हालत है कि लोग बीस बीस रोज से पैसे जमा करवाते है, लेकिन सिलेंडर का कोई वक्त नहीं होता कि कब मिलेगा। गहर के ग्रंदर ग्राप जैसा कि जानती ही

in Bengal Potteries Ltd., Calcutta

हैं कि बहत कन्जेस्टेड एरियाज है और खास तौर पर जो इस मार्टेज से मतासिर हो रहे हैं, वह जामा मस्जिद का इलाका है, सदर बाजार का इलाका है और बल्ली मारानं का इलाका है।

मैं पेटोलियम मिनिस्टर की तवज्जह इस ग्रोर दिलाना चाहता ह कि वह तरफ तवज्जह फरमायें और घहर लोगों को जो दिवकतों, परेणानियां उठानी पड़ती हैं. उसकी तरफ फौरी कार्यवाही करें।

## REFERENCE TO THE REPORTED RETRENCHMENT IN THE BENGAL POTTERIES LIMITED, CALCUTTA

SHRI SUKOMAL SEN (West Bengal): Madam Deputy Chairman, I would like to draw the attention of the Government to the condition of a very important industrial unit in West Bengal—the Bengal Potteries Ltd. It is one of the oldest units in the pottery industry in India In fact, it is a pioneer in that industry and the products of this unit are appreciated all over the country. industry employs 3500 workers, all in Calcutta. But this industry has fallen sick over the last several years and after a prolonged trade union movement the Government took over the But the Government has management. entrusted the management of this industry to such persons as are again by mismanagement and inefficient financial control leading the industry towards further sickness. Now the condition is such that any moment the industry may be closed down. If it is closed down, not only 3500 employees and workers will be thrown out of job but a pioneer industry in the field of pottery will be shut down. That will be, a very sad

Madam, for a long time the workers of that industry belonging to trade unions, affiliated to various central trade unions are demanding nationalisation of Bengal Potteries Ltd. This